

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2. C.P. (IB)-107 (MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.06.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.
v/s.

Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

Order

The counsel for the petitioner present. The professional representing the corporate debtor is also present and seeks two week's time.

List this matter on 15.06.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)